

- (b) if so, the details thereof; and
- (c) the number of cities of Bihar for which there is a proposal to set up new airports under this plan?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Government of India has identified 5 locations for the commencement of work during 2014-15. These five locations are: Hubli and Belgaum in Karnataka, Kishangarh in Rajasthan, Jharsuguda in Odisha and Tezu in Arunachal Pradesh. Construction work at these locations has already commenced.

(c) GoI has not received any request for construction of small airports in Bihar. However, to identify locations for construction of small airports in the country, certain broad criteria have been drawn such as, minimum population of 10 lakhs, tourism potential, commercially viability, details of the flight movements in the past, social obligations etc.

Monetization of properties by Air India

189. DR. K.P. RAMALINGAM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India is considering or studying three models for monetization of its property for leasing and sale;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Air India was able to rent out its floors in Air India building in Mumbai;
- (d) if so, the details thereof;
- (e) whether flats and land parcels in Hong Kong, Nairobi, Mauritius, Mumbai, New Delhi, Gurgaon, Chennai, Kolkata and Coimbatore are yet to be sold or leased; and
- (f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Air India is considering for the development of its land parcels on Joint Venture basis on various models. The project specific development agreement/model shall be decided mutually on case to case basis based on the credentials of the specific property.

(c) and (d) Lease and Licence Agreement has been signed with the following organisations:

- (i) Four floors having total builtup area of 53,452 sq.ft. in Air India Building, Mumbai have been leased out to SBI on lease rental of ₹44 lakhs per month.
- (ii) Ground floor having total builtup area of 4932 sq.ft. has been leased out to Bharatiya Mahila Bank Ltd. on lease rental ₹ 17.50 lakhs per month.

(e) and (f) Air India has not been able to sell/lease these properties due to various reasons like dispute in title of some properties, poor response received in e-auction bids.

Glitches in dreamliners acquired by AI

190. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that more than 370 glitches were reported in Air India's dream liners during the last few months;
- (b) if so, the reasons therefor and how they have affected the on-time performance, safety, etc.;
- (c) whether it is also a fact that a meeting took place between Prime Minister of India and CEO of Boeing recently in US; and
- (d) if so, the details of issues discussed by PM with the CEO, Boeing?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) There have been 181 glitches in AI's Dreamliners leading to delays in the last few months *i.e.* from April 2014 to November 2014.

Nevertheless, the Dispatch Reliability (On Time Performance) of the aircraft has been maintained between 95 to 98 per cent despite technical snags.

Also the technical snags, have not affected, the safety of the Dreamliner aircraft due to its system design and in-build system redundancy.

(c) and (d) Yes, Sir. The Prime Minister of India met the CEO of Boeing on 29th September, 2014 in New York, wherein discussions were held on issues relating to possibilities for further cooperation in the such sectors where Boeing could strengthen its engagement in India.

Malpractices by private airlines

191. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is aware of the malpractices done by the private airlines;